

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 14.05.2020**

**NOTICE**

**Take notice that the following matter listed on 14.05.2020 will be taken up on 15.05.2020.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 474 of 2020	Sanjeev Kumar  Vs.  Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	

**Copy to: -**

- 1. Notice Board**
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**By Order**

**-sd/-  
Registrar**